

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 102/2018 in CP No. 04/241/HDB/2018
NAME OF THE COMPANY	Sapphire Blossom Rocks Private Limited
NAME OF THE PETITIONER(S)	Sunil Kumar Pottem & (03) Others
NAME OF THE RESPONDENT(S)	Sapphire Blossom Rocks Private Limited & (03) Others Respondents
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar	Advocate	9440569156	MA

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy B. Manpal Reddy Counsel for Respondents	Advocate	9000655656	BR

ORDER

Learned counsel Mr.M.Anil Kumar present for Petitioner.

Learned counsel Mr.V.Venkata Rami Reddy and Mr.B.Manpal Reddy present for Respondent.

Both sides filed written arguments.

Orders reserved.


MEMBER JUDICIAL